NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

2/

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.11.2017 AT 10.30 AM

| TRANSFER PETITION NO. | TP No.08/HDB/2016 |
|----------------------------------|--------------------------------------|
| COMPANY PETITION/APPLICATION NO. | CP No.60/2006 |
| NAME OF THE COMPANY | Tirupathi Roller Flour Mills Pvt Ltd |
| NAME OF THE PETITIONER(S) | Girish Gupta & (2) Others |
| NAME OF THE RESPONDENT(S) | Tirupathi Roller Flour Mills Pvt Ltd |
| UNDER SECTION | 397/398 |
| | |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| S. Chidambaran | PCS | 9849056652 | Se |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|------------------------|-------------------------------------|---|
| | | | |
| | | | |
| | Name of the Counsel(s) | Name of the Counsel(s) Designation | Name of the Counsel(s) Designation E-mail & Telephone No. |

ORDER

At the request of Shri S.Chidambaram, PCS, Ld. PCS for the Petitioner, case is posted to 03-11-2017.

Member (T)

Member (J)

Pc